

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3327
ANSWERED ON:24.08.2006
BUDGET ALLOCATION FOR SCS
Gowda Dr. (Smt.) Tejasvini

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Planning Commission has issued guidelines to the States to provide budget allocation for the welfare of the Scheduled Castes (SCs) proportionate to their population;
- (b) if so, the States who have followed the guidelines in this regard;
- (c) the names of those States who have not provided budget allocation in proportion to the population of SCs in their States; and
- (d) the measures taken by the Union Government to ensure budgetary allocation for the welfare of SCs on the basis of their population in all the States and Union Territories?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) Yes Sir.

(b) The guidelines have been discussed in detail in the Working Group Meeting on Scheduled Castes Sub Plan (SCSP) for Scheduled Castes for Annual Plan 2006- 07. Most of the States have followed the guidelines and number of States have also submitted Scheduled Castes Sub Plan (SCSP) documents to the Planning Commission.

(c) The States are Andhra Pradesh, Chattisgarh, Gujarat, Himachal Pradesh, Karnataka, Madhya Pradesh, Manipur, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Delhi & Pondicherry.

(d) The Planning Commission has given conditional approval for Annual Plan 2006- 07. Approved Outlay subject to the condition that the State Governments will provide Budget Allocation in proportion to the population of Scheduled Castes in their State. State Governments have also been requested to ensure strict adherence to the guidelines.